

Ph :- 0484 2562432  
Fax :- 0484 2562541

THE HIGH COURT OF KERALA

Kochi - 682 031

B1 - 88586 / 2016(1)

Dated - 04/10/2016

OFFICIAL MEMORANDUM

Sub : General Transfers 2017 - Statement showing the property interest, close relations etc. of Gazetted Officers in the Judicial Department called for - regarding.

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The Officers mentioned below are requested to furnish to the High Court the particulars regarding the property interests, close relations, place of Bar practise etc. as on 01/10/2016 of themselves and of the Gazetted Officers in their respective jurisdiction and control (including those on leave, deputaton, suspension etc.). The said particulars should be furnished in detail in the attached proforma to the High Court without fail on or before 31/10/2016.

( By Order )



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K. Babu

Registrar( Subordinate Judiciary)

To

- All Principal District Judges and Chief Judicial Magistrates of 14 districts
- The District Judge, Kavaratti
- The Special Judge ( SPE / CBI ) - I, II & III, Ernakulam
- The Special Judge ( SPE / CBI ), Thiruvananthapuram
- The Special Judge( NDPS Act Cases ), Vadakara and Thodupuzha.
- The Motor Accidents Claims Tribunals,
- The Special Judge (Idamalayar Investigations), Ernakulam.
- The Addl. Sessions Judges (Abakari Cases) Kottarakkara.
- The Judges of all Family Courts
- The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
- The Kerala Co-operative Tribunal, Thiruvananthapuram.
- The Enquiry Commissioners and Special Judges of Thiruvananthapuram, Thirssur  
Kottayam and Kozhikode, Thalassery & Muvattupuzha
- The University Appellate Tribunal, Thiruvananthapuram.
- The Tribunal for Local Self Government, Thiruvananthapuram
- The Forest Tribunal, Kozhikode.
- The Wakf Tribunals of Kollam, Ernakulam and Kozhikode.
- The Presiding Officers of Labour Courts at Kollam, Ernakulam, Kozhikode & Kannur
- The Judicial Members of Agricultural Income Tax and Sales Tax Appellate  
Tribunal of Palakkad

Shri Ashok Menon, Registrar General, High Court of Kerala.  
Shri R.Narayana Pisharadi, Registrar(Vigilance), High Court of Kerala  
Shri B.G.Harindranath, Law secretary, Government of Kerala, Thiruvananthapuram  
Shri Venu Karunakaran, Registrar (Recruitment and Computerisation), High Court  
Shri P.G.Ajithkumar, Addl. Director, Kerala Judicial Academy, High Court  
Smt T. Indira, Registrar, Central Administrative Tribunal , Ernakulam Bench.  
Shri M.Nandakumar, Legal Advisor and Disciplinary Enquiry Officer,  
Kerala State Electricity Board, Thiruvananthapuram.  
Shri K.Sathyan, Member Secretary, KELSA, Ernakulam  
Shri P.K.Aravintha Babu, Director, ADR Centre  
Shri E.Baiju, Registrar, Kerala Administrative Tribunal, Thiruvananthapuram  
Smt. C.S.Sudha, Registrar, Competition Appellate Tribunal, New Delhi  
Shri Hari R.Chandran, Deputy Registrar, Kerala Administrative Tribunal,  
Thiruvananthapuram  
Shri Jose.N.Cyril, Registrar , Munnar Special Tribunal .  
Shri M.P.Shibu, Dy.Registrar, Kerala Administrative Tribunal, Ernakulam Bench  
Shri Suresh Babu V.P.M, Deputy Director, Kerala Judicial Academy  
Shri Ganesh M.K., Assistant Director, Kerala Judicial Academy.  
The Administrative Records Section, High Court (2 copies)  
The file.

STATEMENT SHOWING PROPERTY INTERESTS, CLOSE RELATIONS ETC OF THE GAZATTED OFFICERS IN THE JUDICIAL DEPARTMENT AS ON 01-10-2016

<i>Name, designation and period of service in the present station with date</i>	<i>Date of Birth and Qualifications</i>	<i>Native place, Thaluk and District</i>	<i>Details of immovable properties / business interests describing the nature of the properties, business its extent, location, how obtained, from which year and all other relevant particulars</i>	<i>Name of courts having jurisdiction over the immovable properties</i>	<i>Details of close relations giving exact relations stating whether dependent on the officer or not</i>	<i>Name of Courts having jurisdiction over the places where the close relations are residing</i>	<i>All places of practice as Lawyer before recruitment</i>
1	2	3	4	5	6	7	8

<i>Particulars of litigations if any wherein the officer and / or his close relations are involved</i>		<i>Details of previous services in the Gazatted cadre</i>			<i>Present residential address</i>	<i>Permanent address</i>	<i>Remarks</i>
<i>Name of court</i>	<i>No. and nature of cases</i>	<i>Post held</i>	<i>Place</i>	<i>Period with date</i>			
9	10	11	12	13	14	15	16

THE HIGH COURT OF KERALA

Ph :- 0484 2562432

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Kochi - 682 031

B1 - 88586 / 2016(2)

Dated - 04/10/2016

OFFICIAL MEMORANDUM

Sub : Judicial Officers - General Transfer , 2017 -  
Representations from individual officers - regarding

The Judicial Officers due for transfer during General transfer, 2017 are directed to submit their representation in the prescribed proforma strictly in accordance with the norms. The representation (9 copies each) should reach the High Court on or before 31/10/2016

They are also directed to read carefully each and every point of the revised General transfer norms before submitting the representations. Representations against the norms shall not be entertained at any rate.

( By Order )



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K. Babu

Registrar(Subordinate Judiciary)

To

- All Principal District Judges and Chief Judicial Magistrates for information and communication to Subordinate Judicial Officers in their respective jurisdiction.  
( Including those on leave, deputation, suspension etc. )  
The Special Judge ( SPE / CBI ) - I , II & III, Ernakulam  
The Special Judge ( SPE / CBI ), Thiruvananthapuram.  
The Special Judge( NDPS Act Cases) Vada kara and Thodupuzha.  
The Motor Accidents Claims Tribunals  
The Additional Sessions Judge(Abakari Cases), Kottarakkara.  
The Judges of all Family Courts  
The Enquiry Commissioners and Special Judges of Thiruvananthapuram, Thirssur  
Kottayam and Kozhikode  
The Kerala Co-operative Tribunal, Thiruvananthapuram .  
The Wakf Tribunals of Kollam, Ernakulam and Kozhikode.  
The Presiding Officers of Labour Courts at Ernakulam & Kannur  
Shri K.Sathyan, Member Secretary, Kerala State Legal Services Authority,  
Shri E.Baiju, Registrar, Kerala Administrative Tribunal, Thiruvananthapuram  
Smt. C.S.Sudha, Registrar, Competition Appellate Tribunal, New Delhi  
The Administrative Records Section, High Court ( 2 copies)